

## NATIONAL COMPANY LAW TRIBUNAL HYDERABAD BENCH

PRESENT: HON'BLE SHRI RAJESWARA RAO VITTANALA – MEMBER (JUDICIAL) (SINGLE BENCH)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING HELD ON 27.10.2017 AT 10.30 AM

TRANSFER PETITION NO.	
COMPANY PETITION/APPLICATION NO.	CA(CAA) No.145/230/HDB/2017
NAME OF THE COMPANY	Rexnord India Pvt Ltd
NAME OF THE TRANSFEROR	Rexnord India Pvt Ltd
NAME OF THE TRANSFEREE	,
UNDER SECTION	230

## **Counsel for Petitioner(s):**

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
V. B. Regin for VS Republikan	Advocati	1689/18gmilian	ala.

## Counsel for Respondent(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature

Heard Shri V.B. Raju, learned Counsel for the Applicant

Orders reserved.

Member (J)

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